

ITEM NO.1

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1753/2022

MADHAV RAM (DECEASED) THROUGH LRS

APPELLANT(S)

VERSUS

PATANJALI BHARDWAJ & ANR.

RESPONDENT(S)

[ONLY IA NO. 263756/2025 IN CRIMINAL APPEAL NO. 1554/2022 IS LISTED
UNDER THIS ITEM]

WITH

Crl.A. No. 1554/2022 (II)

FOR GRANT OF BAIL ON IA 263756/2025

IA No. 263756/2025 - GRANT OF BAIL

Date : 16-09-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Sidharth Luthra, Sr. Adv.
Mr. M. Z. Chaudhary, Adv.
Mr. Aftab Ali Khan, AOR
Mr. Saad Shervani, Adv.
Ms. Paru Arora, Adv.
Mr. Suhail Ahmad, Adv.

Mr. T. N. Singh, AOR

For Respondent(s) : Mr. Aftab Ali Khan, AOR
Mr. T. N. Singh, AOR
Ms. Sakshi Kakkar, AOR
Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA NO.263756/2025 IN CRLA NO.1554/2022:

At the request of the learned counsel
appearing for the appellants, list on 23.09.2026.

(SOURAV PAL)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
ASSISTANT REGISTRAR